NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. C.P. 1189/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022

NAME OF THE PARTIES: **Harshit Finlease & Investments Pvt Ltd**

APPEARANCE :
FOR THE APPLICANT **:** None present

Section: 66 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

01.12.2022
ANKIT